

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 4505
TO BE ANSWERED ON 08.01.2019**

CSR FUNDS OF PRIVATE COMPANIES

4505. SHRI KAMAKHYA PRASAD TASA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that many private companies have allocated Corporate Social Responsibility (CSR) funds to implement various socio-economic development projects in the country through various NGOs;
- (b) if so, the details thereof;
- (c) the number of NGOs which have received CSR funds from private companies during the current year; and
- (d) the details and the number of NGOs which have spent such funds properly?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) to (d): The Ministry runs several welfare schemes through Non Government Organisations (NGOs). However, data regarding the NGOs receiving Corporate Social Responsibility (CSR) funds from private companies is not maintained by the Ministry.
